administered through the respective State Governments and the Union Territories

- The operation and regulation of ferry services in Inland Waters is a State subject and information relating to casualties is maintained by the respective State Governments and UTs.
- The State Governments and UTs are required to implement the provisions of the I.V. Act 1917 to ensure the safety of the passengers. However, to further enhance the safety of passengers, Inland Waterways Authority of India (IWAI) has prepared and circulated Model Rules for inland vessels for adoption and notification by the respective State Governments and UTs.

Funds allocated to ISRO

2910. DR. V. MAITREYAN: Will the PRIME MINISTER be pleased to state:

- whether Government has instructed the Indian Space Research Organisation (ISRO) to surrender huge amount back to Government and not to proceed with any other development activities from the funds originally allocated to ISRO, if so, the details thereof and if not, the reasons therefor;
- the total amount allocated, disbursed and spent by ISRO for its multi varied projects during the last three financial years 2010-11, 2011-12, 2012-13 and upto December, 2013;
- whether Government sanction the amount to be returned for strengthening its security and surveillance; and
- the steps taken by Government to provide 4 tier security and surveillance to the strategically very important place like SHAR, Shriharikota?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) The budget allocation for space program in BE 2013-14 was Rs. 6792.04 Crores. As against this, Government has fixed the ceilings for RE 2013-14 as Rs. 5172.04 Crores. The Department has accordingly reprioritised the programs and phased out a part of expenditure to next financial year.

(b) The total amount allocated, disbursed and spent during the last three financial year 2010-11, 2011-12, 2012-13 and up to Dec 2013 is given below:

(Rs. in crores)

Year	BE Allocation	RE Allocation	Amount Spent
2010-11	5778.04	4880.04	4482.23
2011-12	6626.04	4432.04	3790.79
2012-13	6715.04	4880.03	4856.28

The amount allocated for BE 2013-14 was Rs. 6792.04 crores which has been revised to Rs. 5172.04 crores in RE 2013-14. The amount spent in 2013-14 upto end of December 2013 is Rs. 4432.54 crores.

- (c) The Department had provided required budget in the current year 2013-14 to meet the security and surveillance requirements of DOS/ISRO Centres/Units.
- (d) The security for all the vital installations of ISRO/DOS is provided by the Central Industrial Security Force (CISF). These security arrangements are being constantly reviewed and beefing up and necessary augmentation are being done periodically.

Specifically, Satish Dhawan Space Centre (SDSC-SHAR), Sriharikota has implemented a multilayer security system for its vital installations. The outer boundary of Sriharikota has a double layer concertina coil followed by the next layer which has power fence and Closed Circuit TV (CCTV) surveillance system. All critical installations are provided with access control system for entry. Surveillance and Monitoring of vehicles, Visitor's Management, Monitoring and Control from single platform are also in place. A strict authentication process is in place at all entry points on ground to prevent entry of any unauthorized person into the island. On the sea side, CISF provides security coverage through watch tower and outpost on beach, foot and boat patrolling along the seashore. Additionally sea side security coverage is also provided by Marine police of Andhra Pradesh.